

(1896) 08 MAD CK 0006
In the Madras High Court

Kaliyanaramayyar

APPELLANT

Vs

Mustak Shah Saheb

RESPONDENT

Date of Decision : 04-08-1896

Acts Referred:

Citation : (1896) ILR (Mad) 395

Hon'ble Judges : Arthur J.H. Collins, C.J;Benson, J

Bench : Division Bench

Judgement

1. The case relied on Panduranga v. Nagappa ILR 12 Mad. 366 is not in point. The order of the learned Judge is right. We reject the appeal.